

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 235 of 2017 (SZ)

Applicant(s)

P. K. Dhananjayan,
Tiruvannamalai

Vs.

Respondent(s)

The State rep by Home Secretary,
Home Department, Secretariat,
Chennai and 6 others.

Legal Practitioners for Applicant(s)

M/s K. Narayanan

Legal practitioners for respondent(s)

Mr. E. Manoharan and P. Velumani for
R2, R3 and R7

Note of the Registry	Orders of the Registrar
Order No.	Date: 27.11.2017 Applicant & counsel not present. R1 to R7 counsel present. For reply call on 18.12.2017. Sd./- (Tmt. Meena Satheesh) Registrar